

PUBLIC NOTICE

Freehold, marketable immovable commercial-cum-residential three storeyed vacant property bearing No. 8202-8205, Gali No. 7, Multani Dhanda, Paharganj, New Delhi, comprising Ground Floor-43.5 Sq. yards; First Floor-86.5 Sq. yards; Second Floor-86.5 Sq. yards; Third Floor-32.06 Sq. yards; prime location on front road, landmark – Aggarwal Sweet, near Gogia Chunri House, Near Dr. Sandeep Arora Eye Clinic. Property is being auctioned pursuant to Order dated 20.07.2016 passed by Hon'ble Delhi High Court in Execution Petition No. 306/2014.

Reserve Price is Rs. 2.50 Crores. Auction bids subject to Hon'ble Court's approval. Bidders may participate by making refundable deposit of Rs. 62.50 lacs by way of demand draft in the name of Registrar General, Delhi High Court latest by 4.00 PM on 16.12.2016. Detailed terms and condition available with the undersigned (9971208844).

Dated of Auction : **17.12.2016**
Time of Auction : **11.00 AM**
Venue of Auction: **Room No.21A, Delhi High Court Bar Association Office Complex, Delhi High Court, New Delhi.**

Sd/-
(Kamlesh Kumar)
District & Sessions Judge (Retd.)
Local Commissioner

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IN THE HIGH COURT OF DELHI AT NEW DELHI
PROCLAMATION OF SALE
Execution Petition No. 306/2014

Sh. Rattan Singh
S/o Late Sh. Manak Singh Talwar
R/o J-9, Ganga Ram Vatika,
Tilak Nagar, New Delhi.

.....Decree Holder

Versus

1. Sh. Narender Singh
S/o Late Sh. Manak Singh Talwar
2. Sh. Kulwant Singh Talwar
S/o Late Sh. Manak Singh Talwar
3. Sh. Kartar Singh Talwar
S/o Late Sh. Manak Singh Talwar
4. Sh. Billo Singh
S/o Late Sh. Manak Singh Talwar

All R/o J-9, Ganga Ram Vatika,
Tilak Nagar, New Delhi.

.....Judgment Debtors

To,

The General Public

Whereas the above noted execution case has been filed by the Decree Holder and the Court has ordered to sell the **immovable commercial-cum-residential three storeyed vacant property bearing No. 8202-8205, Gali No. 7, Multani Dhanda, Paharganj, New Delhi** by Public Auction by Local Commissioner/Auctioneer on 17.12.2016 at 11.00 AM at **Room No.21A, Delhi High Court Bar Association Office Complex, Delhi High Court, New Delhi.**
The schedule is given as under:-

Schedule of Property	Date of Sale/Auction	Reserved Price
immovable commercial-cum-residential three storeyed vacant property bearing No. 8202-8205, Gali No. 7, Multani Dhanda, Paharganj, New Delhi, comprising Ground Floor-43.5 Sq. yards; First Floor-86.5 Sq. yards; Second Floor-86.5 Sq. yards; Third Floor-32.06 Sq. yards; prime location on front road, landmark – Aggarwal Sweet, near Gogia Chunri House, Near Dr. Sandeep Arora Eye Clinic	17.12.2016 at 11.00 AM	Rs.2.50 Crores

All persons interested in the purchase of above mentioned immovable property are invited to bid at the auction as specified in the proclamation of sale. However, the sale of the property will be subject to approval of the Hon'ble High Court.

EMD for inviting bidder is fixed at Rs. 62.50 lacs. The same shall be deposited by way of Demand Draft in favour of Registrar General, Delhi High Court latest by 4.00 PM on 16.12.2016.

Given under my hand in terms of orders dated 20.07.2016 of Hon'ble High Court.

(Kamlesh Kumar)
District & Sessions Judge (Retd.)
Local Commissioner
Mobile : 9971208844